



12.	<b>Any one or more of the following details:</b>	
	a) Ration Card No.	
	b) AADHAAR Card No.	
	c) Voter ID No.	
	d) Driving Licence No.	
	e) PAN No.	
	f) Passport No.	
	g) Visa details	
13.	<b>Advocate search:</b>	
	Opposite Party/ Respondent's Advocate	
	Cell No.	<input type="text"/>
	E-mail ID	

**NB.**— Filing up of Sl. Nos. 10 to 12 shall be **mandatory wef. 30.09.2013** but if the Opposite Party/Respondent is a foreigner, Sl. No. 12 (f) & (g) above must be duly filled in.

(Signature with date)

**This will come into force with immediate effect.**

By Order,

*Sd/-*

**(S. Dassgupta)**  
Registrar (Judicial)

**Memo No.F. 40 (21)-HCT/BENCH/REGISTRY/2013/ 11,891-911 August 12, 2013**

**Copy to:**

01. The President, High Court Bar Association, Agartala;
02. The Secretary, High Court Bar Association, Agartala;
03. The President, Tripura Bar Association, Agartala;
04. The Secretary, Tripura Bar Association, Agartala;
05. The Advocate General, Tripura, Agartala;
06. The Asst. Solicitor General, Govt. of India, High Court of Tripura, Agartala;
07. The Public Prosecutor, High Court of Tripura, Agartala;
08. The Govt. Advocate, High Court of Tripura, Agartala;
09. The Joint Registrar, High Court of Tripura, Agartala;
10. The Deputy Registrar(s), High Court of Tripura, Agartala;
11. The Assistant Registrar(s), High Court of Tripura, Agartala;
12. The Assistant Registrar-cum-Secretary to the Hon'ble the Chief Justice, High Court of Tripura, Agartala;
13. The Librarian-cum-RO., High Court of Tripura, Agartala;
14. The Private Secretaries to the Hon'ble Judges, High Court of Tripura, Agartala;
15. The Private Secretary to the Registrar General, High Court of Tripura, Agartala;
16. The Superintendent(s), High Court of Tripura, Agartala;
17. The Sr. Grade Translator-cum-l/c. Paper Book Section, High Court of Tripura, Agartala;
18. The Programmer, Computer Section, High Court of Tripura, Agartala. He is directed to upload this order in the website of the High Court of Tripura;
19. The Bench Sections, High Court of Tripura, Agartala;
20. Notice Board of the Court-house; and
21. Order File.

*Sd/-*  
**(S. Dassgupta)**  
Registrar (Judicial)